NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

> > : CP/599/(IB)/2017

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

: VISHNUSUDHA TEXTILES

NAME OF THE RESPONDENT(S)

: KAC YARN PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A-G. SOFTHAMANAMANA For Operational Colditory Al SATAM,

(For A. Ve. MY LS OMY)

N. ANBAZHAMAN - For operational Dollar N. ANBAZHAMAN -

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor has filed the counter; copy of which is given to the Counsel for the Operational Creditor. The same is taken on record. Matter is posted for final arguments. Put up on 21.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk

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MEMBER (JUDICIAL)